

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0007146/2022	SRIKANTA KUMBHAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR SADAR /249 /2022 () //
2	BLAPL/0007147/2022	KALIA @ SANATAN BHOI VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PURI SADAR /272 /2019 () //
3	BLAPL/0007148/2022	DOLAGOBINDA MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /173 /2022 () //
4	BLAPL/0007149/2022	SANTOSH MALLIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /213 /2021 () //
5	BLAPL/0007150/2022	VARAGANI RAMA KRISHNA VS STATE OF ODISHA	ASIT KUMAR JENA VS	/ /0 () //
6	BLAPL/0007151/2022	SURAJ SHARMA VS STATE OF ODISHA	ASIT KUMAR JENA VS	PODIA PS /55 /2019 () //
7	BLAPL/0007152/2022	SUDHAKAR MAHARANA @ SUDHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARADA /110 /2022 () //
8	BLAPL/0007153/2022	PRASANTA BARIK VS STATE OF ODISHA	DURLLABHA RANJAN VS	barpalli /185 /2022 () //
9	BLAPL/0007154/2022	CHANDRAMANI TOSHA @ CHANDRAMANI TOSH VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
10	BLAPL/0007155/2022	SHYAMLAL SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /65 /2019 () //
11	BLAPL/0007156/2022	JITU @ KALIA @ JITENDRA KUMAR PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /7 /2012 () //

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12	BLAPL/0007157/2022	ASHOK KUMAR @ ASHOK KUMAR SRIVASTAVA VS STATE OF ODISHA	SATYABRATA MOHANTY 1 VS	JEYPORE SADAR /158 /2020 () //
13	BLAPL/0007158/2022	JITU @ KALIA @ JITENDRA KUMAR PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /11 /2012 () //
14	BLAPL/0007159/2022	SURAJ SING @ SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /24 /2022 () //
15	BLAPL/0007160/2022	SHIV SANKAR JENA @ SHIBA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /163 /2019 () //
16	BLAPL/0007161/2022	GEETANJALI SAHU @ GITANJALI SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /131 /2022 () //
17	BLAPL/0007162/2022	KABI @ PRABIN KUMAR ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NARLA /30 /2022 () //
18	BLAPL/0007163/2022	SK. AKBAR TULLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /163 /2019 () //
19	BLAPL/0007164/2022	BULI BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /152 /2021 () //
20	BLAPL/0007165/2022	MAHENDRA MATAM VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MUDULIPODA /65 /2021 () //
21	BLAPL/0007166/2022	ASHOK MEHER VS STATE OF ODISHA	SATYABRATA PANDA VS	ULLUNDA /19 /2022 () //
22	BLAPL/0007167/2022	SK. NASIR @ BANTY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KENDRAPARA SADAR /106 /2018 () //
23	BLAPL/0007168/2022	PRAVAS CH DASH	DEBASNAN DAS	EOW,BHUBANESWAR /22 /2013

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		VS	VS	()
24	BLAPL/0007169/2022	STATE OF ODISHA CHANDAN SINGH	RANJAN KUMAR PRADHAN	// BASELI SAHI PS /103 /2022
		VS	VS	()
25	BLAPL/0007170/2022	STATE OF ODISHA MASTARAM PARICHHA	SURYAKANTA DWIBEDI	// BELAGARH /29 /2022
		VS	VS	()
26	BLAPL/0007171/2022	STATE OF ODISHA PRATAP GAHIR	SURYAKANTA DWIBEDI	// KEGAON /112 /2022
		VS	VS	()
27	BLAPL/0007172/2022	STATE OF ODISHA BASUDEV PATRA	SIDHARTHA DAS	// JODA /83 /2022
		VS	VS	()
28	BLAPL/0007173/2022	STATE OF ODISHA SURENDRA PANI @ SURA	KAUSTUVA MOHANTY	// PURI SADAR /10 /2022
		VS	VS	()
29	BLAPL/0007174/2022	STATE OF ODISHA SANJIB SUNA	BHARAT BHUSAN ROUSTRAY	// GAISILET /90 /2022
		VS	VS	()
30	BLAPL/0007175/2022	STATE OF ODISHA SUSHANTA MEHER	BHARAT BHUSAN ROUSTRAY	// ATTABIRA /212 /2022
		VS	VS	()
31	BLAPL/0007176/2022	STATE OF ODISHA DHURUBA BHOI	SATYABRATA PANDA	// / /0
		VS	VS	()
32	BLAPL/0007177/2022	STATE OF ODISHA PAPU @ PRADOSH KUMAR NAYAK	ASISH CHANDRA RATH	// MANGALA BAG /281 /2021
		VS	VS	()
33	BLAPL/0007178/2022	STATE OF ODISHA SUSHIL PODH	DIBYAJYOTI SAHOO	// BRAJARAJNAGAR /66 /2022
		VS	VS	()
34	BLAPL/0007179/2022	STATE OF ODISHA ISWAR LUHA	ABHILASH MISHRA	// BINIKA /80 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0007180/2022	STATE OF ODISHA TRINATH SAHU VS	PRAVAT RANJAN BARIK VS	// JEYPORE SADAR /109 /2020 ()
36	BLAPL/0007181/2022	STATE OF ODISHA A.AJANA RAO VS	SATYA NARAYAN MISHRA 4 VS	// KOKSARA /22 /2022 ()
37	BLAPL/0007182/2022	STATE OF ODISHA RAMA CHANDRA PATRA VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /254 /2022 ()
38	BLAPL/0007183/2022	STATE OF ODISHA AMIR BHOI VS	SUBHRAJIT SAHOO VS	// KHANDAGIRI P.S. /201 /2022 ()
39	BLAPL/0007184/2022	STATE OF ODISHA CHIRANJIBI NAIK VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /435 /2021 ()
40	BLAPL/0007185/2022	STATE OF ODISHA ASHOK KUMAR BEHERA VS	ASHOK KUMAR PANDA VS	// //0 ()
41	BLAPL/0007186/2022	STATE OF ODISHA ASHISH RANJAN MAHANANDA VS	ABHILASH MISHRA VS	// RAMPUR (SONEPUR) /43 /2022 ()
42	BLAPL/0007187/2022	STATE OF ODISHA MUNA BEHERA VS	PRAJIT KUMAR PRADHAN VS	// ATHAMALLIK /89 /2022 ()
43	BLAPL/0007188/2022	STATE OF ODISHA RABI MALLICK VS	ANIRUDHA DAS VS	// BOUDH /4 /2022 ()
44	BLAPL/0007189/2022	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	BASANTA KUMAR DAS VS	// GOPALPUR /107 /2022 ()
45	BLAPL/0007190/2022	STATE OF ODISHA RANJIT BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// BHADRAK RURAL /328 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

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46	BLAPL/0007191/2022	BIJAYA KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /16 /2019 () //
47	BLAPL/0007192/2022	SALAMAT SHAH VS STATE OF ODISHA (HOME)	JUGALA KISHORE PANDA VS	/ /0 () //
48	BLAPL/0007193/2022	RAJA SINGH VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	BASELI SAHI PS /103 /2022 () //
49	BLAPL/0007194/2022	NARENDRA NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /205 /2022 () //
50	BLAPL/0007195/2022	GUDDU KUMAR @ GUDDU KUMAR SHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
51	BLAPL/0007196/2022	CHARAN NAIK VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	GHATAGAON /76 /2022 () //
52	BLAPL/0007197/2022	BALA NAYAK VS STATE OF ODISHA	AKSHYA KUMAR SAHOO VS	KANDHEIGOLE /1 /2019 () //
53	BLAPL/0007198/2022	HADU @ GUNDICHA @ PRADEEP SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KANTAMAL /109 /2021 () //
54	BLAPL/0007199/2022	ARDHENDHU KUMAR DAS VS STATE OF ODISHA (EOW)	PRATIK NAYAK VS	EOW,BHUBANESWAR /12 /2022 () //
55	BLAPL/0007200/2022	NRUSINGHA DAS VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	MARSHAGHAI /40 /2022 () //
56	BLAPL/0007201/2022	SUNIL SAMAL @ SONU VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	AIR FIELD P.S. /133 /2022 () //
57	CMAPL/0000307/2022	SOUMYA RANJAN SAHOO	ADV	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	CMP/0000659/2022	STATE OF ODISHA NIRANJAN BEHERA	BISWAJIT MOHAPATRA	//
		VS	VS	()
59	CMP/0000660/2022	PRATAP CHANDRA BEHERA RAMESH CHANDRA DORA	DAYANANDA MOHAPATRA	//
		VS	VS	()
60	CMP/0000661/2022	MINAKSHI DORA KISHORE KUMAR BHUYAN	SUBRATA PANDA	//
		VS	VS	()
61	CMP/0000662/2022	PRASANNA BHUYAN M/S. VINAYAKA CONDEV PVT. LTD	MANMAYA KUMAR DASH	//
		VS	VS	()
62	CMP/0000663/2022	DEBADATTA DASH MANJULATA SAHOO	DILLIP KUMAR MOHANTY	//
		VS	VS	()
63	CMP/0000664/2022	ARABINDA NAYAK SATYA RANJAN DEY	DEBASISH SAMAL	//
		VS	VS	()
64	CMP/0000665/2022	MANORANJAN DEY SARFUN BI @ SARFUN NISA	ARUN KUMAR NAYAK	//
		VS	VS	()
65	CMP/0000666/2022	MD. MUBARAQ PROMOD RANJAN MISHRA	DEO KUMAR AJMERIA	//
		VS	VS	()
66	CMP/0000667/2022	MITRABHANU NAIK MANJU DEVI PODDAR	SISIR KUMAR PUROHIT	//
		VS	VS	()
67	CMP/0000668/2022	KRISHNA DEVI PODDAR @ AGARWAL SK. NASIMUDDIN	DWARIKA PRASAD MOHANTY	//
		VS	VS	()
68	CMP/0000669/2022	ABEDA SHAIKH SUDARSHAN CHOUDHURY	DURGA PRASAD JENA	//
		VS	VS	()

**ORISSA HIGH COURT**

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69	CONTC/0004765/2022	BHASKAR CHOUDHURY MANORANJAN DIKSHIT VS	ADV VS	// // ()
70	CONTC/0004766/2022	BISHNUPADA SETHI, I.A.S. KAMALAKANTA SATPATHY VS	ADV VS	// // ()
71	CONTC/0004767/2022	BISHNUPADA SETHI, I.A.S. GAJENDRA PRASAD KAMILA VS	ADV VS	// // ()
72	CONTC/0004768/2022	BISHNUPADA SETHI, I.A.S. BIMAL KUMAR MOHANTY VS	ADV VS	// // ()
73	CONTC/0004769/2022	BISHNUPADA SETHI, I.A.S. NABA KISHORE MOHAPATRA VS	ADV VS	// // ()
74	CONTC/0004770/2022	BHARGAV DASGUPTA, G.M, ICICI LOMBARD GENERAL INSURANCE CO.L.T.D MATIA SAHU VS	ADV VS	// // ()
75	CONTC/0004771/2022	BIDHAN CHANDRA RAY, DISTRICT CONSUMER PROTECTION OFFICER CUM ADDL. DISTRICT MAGISTRATE ,NAYAGARH KAMALA SWAIN VS	ADV VS	// // ()
76	CONTC/0004772/2022	SANTOSH PRADHAN, BRANCH MANAGER,IFFCO TOKIO GENERALINSURANCE CO. L.T.D BANSIDHAR PANIGRAHI VS	ADV VS	// // ()
77	CONTC/0004773/2022	BISHNUPADA SETHY, I.A.S. AJAYA KUMAR MOHAPATRA VS	ADV VS	// // ()
78	CONTC/0004774/2022	BISHNUPADA SETHY, I.A.S DEBENDRA TRIPATHY VS	ADV. VS	// // ()
79	CONTC/0004775/2022	BISHNUPADA SETHY, I.A.S. SANATAN MAHARANA VS	ADV VS	// // ()
		BISHNUPADA SETHY, I.A.S.		//

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
80	CONTC/0004776/2022	MUKUNDA CHARAN NAYAK VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
81	CONTC/0004777/2022	MUKTIKANTA KAR VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
82	CONTC/0004778/2022	ANANT CHARAN MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0 //
83	CONTC/0004779/2022	HARIHAR GAHAN VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
84	CONTC/0004780/2022	SITARAM PATI VS BISHNUPADA SETHY, I.A.S.	ADV. VS	// 0 //
85	CONTC/0004781/2022	PRATAP KUMAR PATTANAIK VS SANJEEV CHOPRA, I.A.S.	ADV VS	// 0 //
86	CONTC/0004782/2022	KRISHNA CHANDRA BALABANTARAY VS SANJEEV CHOPRA, I.A.S.	ADV VS	// 0 //
87	CONTC/0004783/2022	DASARATHI PRUSTY VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
88	CONTC/0004784/2022	SUDHIR KUMAR PARIDA VS BIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// 0 //
89	CONTC/0004785/2022	BASANTA KUMAR RANA VS BIJAY AMRUTA KULANGE, I.A.S.	ADV VS	// 0 //
90	CONTC/0004786/2022	SURYA KANTA SWAIN VS SANJEEV CHOPRA, I.A.S.	LAXMI PRASAD DWIVEDY VS	// 0 //
91	CONTC/0004787/2022	JALADHAR GHANTHIA	ADV	//



**ORISSA HIGH COURT**

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		VS	VS	0
92	CONTC/0004788/2022	BISHNUPAD SETHY, I.A.S. BEDAMBAR BEHERA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
93	CONTC/0004789/2022	ANU GARG, ADDL. SECY., WATER RESOURCES DEPT. SAMARENDRA KUMAR MISHRA	ADV	//
		VS	VS	0
94	CONTC/0004790/2022	VIR VIKRAM YADAV, I.A.S. AJAYA KUMAR NANDA	ADV	//
		VS	VS	0
95	CONTC/0004791/2022	VIR VIKRAM YADAV, I.A.S. SUDARSHAN JENA	ADV	//
		VS	VS	0
96	CONTC/0004792/2022	BISHNUPADA SETHI, I.A.S. PRIYABRAT SATHUA	ADV	//
		VS	VS	0
97	CONTC/0004793/2022	DR. NIRANJAN MISHRA, DIRECTOR OF PUBLIC HEALTH, BBSR, KHURDA RASHMIRANJAN PATRA	ADV	//
		VS	VS	0
98	CONTC/0004794/2022	PRATYUSH KUMAR PAIKRAY, BRANCH MANAGER, AXIS BANK, BBSR ANJALIBALA NAYAK	ADV	//
		VS	VS	0
99	CONTC/0004795/2022	NABAKISHOR GIRI, D.E.O, MAYURBHANJ. PRADEEP KUMAR SATAPATHY	ADV.	//
		VS	VS	0
100	CONTC/0004796/2022	DOLARAM PURAJIT, ADMIN. CUM MIC, BHATLI PRIMARY AGRICULTURAL CREDIT COOPERATIVE SOCIETY (BHATLI PACS) VENKETESWAR PRAHARAJ	UMESH CHANDRA MOHAPATRA	//
		VS	VS	0
101	CONTC/0004797/2022	GUHA POONAM TAPAS KUMAR DIRECTOR ST CUM SPECIAL SECRETARY TO GOVT. OF ODISHA ST/AND SC DEVELOPMENT BIJAYA KETAN MOHAPATRA	ADV	//
		VS	VS	0
102	CONTC/0004798/2022	CHOUDHURY PRANGYANANDA DASH, TAHASILDAR, ERSAMA, JAGATSINGHPUR BASANTA KUMAR BAITHARU	ADV	//
		VS	VS	0

## ORISSA HIGH COURT

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103	CONTC/0004799/2022	DEBASISH PATRA,TAHASILDAR,RAIRAKHOL, SAMBALPUR MADAN MOHAN CHAKRA VS	ADV VS	// // ()
104	CONTC/0004800/2022	VISHAL KUMAR DEV, PRINCIPAL SECRETAY FINANCE DEPT. UMESH KUMAR ROUT RAY VS	ADV VS	// // ()
105	CONTC/0004801/2022	SURENDRA HOTA, ASST. G.M, HRD PENSION WESCO,BURLA,SAMBALPUR ASHISH BHUSAN PANDA VS	ADV VS	// // ()
106	CONTC/0004802/2022	SANGRAMJIT NAYAK, I.A.S. BHAGYAMANI THAKUR VS	ADV VS	// // ()
107	CONTC/0004803/2022	ANANTA KISHORE BEHERA, ACCOUNTAT GENERAL, ODISHA, BBSR,KHURDA BANKA BIHARI JENA VS	SWAPNIL ROY VS	// // ()
108	CONTC/0004804/2022	SAROJ KUMAR SETHI, O.A.S, (SS), COLLECTOR, DHENKANAL. PARAMESWAR SENAPATI VS	ADV VS	// // ()
109	CONTC/0004805/2022	DR. MONA SHARMA, ADDL. CHIEF SECY., F AND E DEPT. TRILOCHAN MAHATO VS	ADV VS	// // ()
110	CONTC/0004806/2022	DR. MONA SHARMA, ADDL. CHIEF SECY., F AND E DEPT. RANJITA KUMAR SATPATHY VS	ADV VS	// // ()
111	CONTC/0004807/2022	BISHNUPADA SETHI, I.A.S. SANJU DEI VS	ADV VS	// // ()
112	CONTC/0004808/2022	NIKUNJA BIHARI DHAL, I.A.S MINATI MOHAPATRA VS	ADV VS	// // ()
113	CONTC/0004809/2022	BISHNUPADA SETHI, I.A.S. C.MOHAN RAO VS	ADV VS	// // ()
		CHITHRA ARUMUGAM, I.A.S.		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/07/2022**

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114	CONTC/0004810/2022	RAMESH CHANDRA DALAI VS SASWATA MISHRA, I.A.S.	ADV VS	// ()
115	CONTC/0004811/2022	PARTHASARATHI BISWAL VS SASWAT MISHRA, I.A.S.	ADV VS	// ()
116	CONTC/0004812/2022	LABANYA MOHAPATRA@LABANYAMAYEE MOHAPATRA VS SUSHREE ANUPAMA MURMU, O.R.S., TAHASILDAR CUM LAND ASQUISITION OFFICER, DHENKANAL	ADV VS	// ()
117	CONTC/0004813/2022	LABANYA MOHAPATRA@LABANYAMAYEE MOHAPATRA VS SUSHREE ANUPAMA MURMU, O.R.S., TAHASILDAR CUM LAND ASQUISITION OFFICER, DHENKANAL	ADV VS	// ()
118	CONTR/0000038/2022	SAILENDRA PATNAIK VS AKHILESHVAR SINGH, S.P. JAGATSINGH PUR	ADV VS	//0 ()
119	CRLA/0000587/2022	KAILASH CHANDRA JENA VS STATE OF ODISHA	DIGAMBAR SETHI VS	KORAPUT TOWN /175 /2022 ()
120	CRLA/0000588/2022	GANESH KAND VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SINAPALI /59 /2022 ()
121	CRLA/0000589/2022	HARA PRASAD SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /18 /2020 ()
122	CRLA/0000590/2022	PALKA MANOJHI @ MANOSI @ SUBASH VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GUNUPUR /53 /2018 ()
123	CRLA/0000591/2022	MANOJ KUMAR BEURA VS STATE OF ODISHA(VIG.)	PULAKESH MOHANTY VS	KORAPUT VIGILANCE /15 /2009 ()
124	CRLA/0000592/2022	GOPINATH MALLICK VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	KORAPUT VIGILANCE /16 /2009 ()
125	CRLA/0000593/2022	BHAGIRATHI SAHU	JNYANANANDA PANDA	KESINGA /194 /2022

## ORISSA HIGH COURT

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		VS	VS	()
126	CRLA/0000594/2022	STATE OF ODISHA KANDA @ JOGENDRA DEHURY	JAGANNATH KAMILA	// NILGIRI /343 /2015
		VS	VS	()
127	CRLA/0000595/2022	STATE OF ODISHA GOPINATH MALLICK	CHIRANJEEV BIDYABHUSHAN	// KORAPUT VIGILANCE /15 /2009
		VS	VS	()
128	CRLMA/0000184/2022	STATE OF ODISHA SAMARESH JENA@PINTU	SUBHAM SHARMA	// LAXMISAGAR P.S. /219 /1998
		VS	VS	()
129	CRLMC/0002039/2022	STATE OF ODISHA CHRISTOPHER XESS	BISWAJIT MOHAPATRA	// BIRMITRAPUR /57 /2011
		VS	VS	()
130	CRLMC/0002040/2022	STATE OF ODISHA LOKANATH SETHI	NRUSINGH CHARAN ROUT	// KOMNA PS /109 /2012
		VS	VS	()
131	CRLMC/0002041/2022	STATE OF ODISHA RASHMI REKHA MOHANTY	MANOJ KUMAR MOHANTY	// BERHAMPUR TOWN /192 /2022
		VS	VS	()
132	CRLMC/0002042/2022	STATE OF ODISHA CHITTARANJAN ROUT	SUSHANTA HARICHANDAN	// / /0
		VS	VS	()
133	CRLMC/0002043/2022	STATE OF ODISHA BHARATI PATRA	BIBHU PRASADA DAS	// BERHAMPUR TOWN /192 /2022
		VS	VS	()
134	CRLMC/0002044/2022	STATE OF ODISHA SOUMYASHREE SAHANI	TAPAN JYOTI PANI	// BALASORE SADAR /166 /2018
		VS	VS	()
135	CRLMC/0002045/2022	STATE OF ODISHA ANANTA BAHUBALENDRA	NEPOLEON SAHANI	// BANAPUR P.S. /216 /2013
		VS	VS	()
136	CRLMC/0002046/2022	STATE OF ODISHA PRATAP KUMAR BEHERA@PRATAP BEHERA	JULU KHANSAMA	// NAKTIDEUL /110 /2017
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002047/2022	STATE OF ODISHA SHAIK DILBAR ALI VS	DURGA PRASAD JENA VS	// TIRTOL /152 /2020 ()
138	CRLMC/0002048/2022	STATE OF ODISHA DR.ASISH PATNAIK VS	PRAVASH CHANDRA JENA VS	// MAHILA P.S.(BBSR) /54 /2022 ()
139	CRLMC/0002049/2022	STATE OF ODISHA TIKI@JAYANTA KUMAR DAS VS	BRUNDABAN ROUT VS	// TIRTOL /168 /2002 ()
140	CRLMP/0001517/2022	STATE OF ODISHA SWARNALATA BEHURIA VS	SURESH KUMAR JENA VS	// / /0 ()
141	CRLMP/0001518/2022	STATE OF ODISHA USHA NAYAK VS	SURYAKANTA DASMOHAPATRA VS	// / /0 ()
142	CRLMP/0001519/2022	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	PRADEEP KUMAR PANDA VS	// / /0 ()
143	CRLMP/0001520/2022	STATE OF ODISHA SASMITA PATRA VS	SURESH KUMAR PANDA VS	// / /0 ()
144	CRLMP/0001521/2022	STATE OF ODISHA RASMITA PRADHAN VS	SK. ZAFARULLA VS	// / /0 ()
145	CRLMP/0001522/2022	STATE OF ODISHA SUMAN KUMAR MAZUMDAR VS	JAGANNATH KAMILA VS	// / /0 ()
146	CRLMP/0001523/2022	STATE OF ODISHA PARBATI MOHANTY VS	SUBHENDU KUMAR NAYAK VS	// / /0 ()
147	CRLMP/0001524/2022	STATE OF ODISHA MAMATA SAMANTRAY VS	DEBASHIS ROUSTRAY VS	// / /0 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLMP/0001525/2022	ADHIKARI MAHARANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 0 //
149	CRLMP/0001526/2022	SAROJINI SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 0 //
150	CRLREV/0000339/2022	ARJUN DAS VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	MAHANGA /64 /2022 0 //
151	CRLREV/0000340/2022	BHRUNGARAJ SINGH VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	RENGALI /158 /2020 0 //
152	FAO/0000295/2022	PRAKASH CHANDRA SARANGI VS UNION OF INDIA	SATYABAN SAHOO VS	// 0 //
153	FAO/0000296/2022	D.M.,M/S.NEW INDIA ASSURANCE COMPANY LTD. VS ANJAN PRADHAN	SUDEEP KUMAR SARANGI VS	// 0 //
154	LAA/0000033/2022	BATA KRUSHNA PRADHAN VS LAND ACQUISITION OFFICER, KALAHANDI	MOHENDRA KUMAR MOHAPATRA VS	// 0 //
155	MACA/0000373/2022	SARASWATI PRADHAN@LOHAR VS SPARDHA STEEL PVT. LTD.	PABITRA KUMAR NAYAK VS	// 0 //
156	MACA/0000374/2022	SARASWATI PRADHAN@LOHAR VS SPARDHA STEEL PVT. LTD.	PABITRA KUMAR NAYAK VS	// 0 //
157	MACA/0000375/2022	PRAKASH CHARAN NAYAK VS ABDUL ALIM	SUSANT KUMAR MOHANTY VS	// 0 //
158	MACA/0000376/2022	RANJIT NAYAK VS ABHIRAM MOHANTY	DEBASISH PATNAIK VS	// 0 //
159	MACA/0000377/2022	PRABHAKAR NAYAK	DEBASISH PATNAIK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RSA/0000174/2022	BIKRAM KESHARI SENAPATI MAMALI PAIKARAY	AMITAV TRIPATHY	//
		VS	VS	0
161	RSA/0000175/2022	KAPILA MALLIK GANESH PRASAD SAHU	GURUDUTTA SENAPATI	//
		VS	VS	0
162	TRP(C)/0000273/2022	DEVI PRASAD SAHU AMITA DAS	SUVASHISH PATTANAİK	//
		VS	VS	0
163	TRPCRL/0000056/2022	AMIT DAS GOBIND MOHARANA	DEBASNAN DAS	KENDRAPARA /166 /2020
		VS	VS	0
164	TRPCRL/0000057/2022	STATE OF ODISHA SANJUKTA REDDY	RASHMI KANTA ACHARYA	//
		VS	VS	0
165	WA/0000988/2022	SOUMYAKANTA MAHALİK PRINCIPAL,KENDRIYA VIDYALAYA 2,KHAPURIA	HRUSİKESH TRIPATHY	//
		VS	VS	0
166	WA/0000989/2022	NANDINI ROUT STATE OF ODISHA	BAIBASWATA PANIGRAHI, ASC	//
		VS	VS	0
167	WA/0000990/2022	NIROD KUMAR MOHANTY ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, ASC	//
		VS	VS	0
168	WA/0000991/2022	SURENDRA KUMAR SAHOO ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, ASC	//
		VS	VS	0
169	WA/0000992/2022	SANTOSH KUMAR PRADHAN ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, ASC	//
		VS	VS	0
170	WA/0000993/2022	TIKINA CHHATOI ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, ASC	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WA/0000994/2022	BHASKAR CHANDRA PADHI ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS SANTOSH KUMAR SAHU	SAILAZA NANDAN DAS, ASC VS	// // ()
172	WA/0000995/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS UMESH CHANDRA BEHERA	SAILAZA NANDAN DAS, ASC VS	// // ()
173	WA/0000996/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS NIRANJAN SETHY	SAILAZA NANDAN DAS, ASC VS	// // ()
174	WA/0000997/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS RANJIT KUMAR DAS	SAILAZA NANDAN DAS, ASC VS	// // ()
175	WA/0000998/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS CHITA RANJAN PADHY	SAILAZA NANDAN DAS, ASC VS	// // ()
176	WA/0000999/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS RAMESH CHANDRA SETHI	SAILAZA NANDAN DAS, ASC VS	// // ()
177	WA/0001000/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS SUKANTA KUMAR PANDA	SAILAZA NANDAN DAS, ASC VS	// // ()
178	WA/0001001/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS CHITTARANJAN BEHERA	SAILAZA NANDAN DAS, ASC VS	// // ()
179	WA/0001002/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS MARIS MUNDA	SAILAZA NANDAN DAS, ASC VS	// // ()
180	WA/0001003/2022	SAILABALA DAS VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// // ()
181	WA/0001004/2022	PUNAM GUPTA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// // ()



**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WA/0001005/2022	SUMANI ANANDITA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
183	WA/0001006/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA VS KHETRABASI PATRA	SAILAZA NANDAN DAS, ASC VS	// 0 //
184	WP(C)/0018698/2022	MAA BUDHIMA SELF GROUP, KHURDA VS STATE OF ORISSA	BIKASH KUMAR PADHI VS	// 0 //
185	WP(C)/0018699/2022	PURNA CHANDRA PADHI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
186	WP(C)/0018700/2022	BISWAJIT PADHI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
187	WP(C)/0018701/2022	BISWAJIT PADHI VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
188	WP(C)/0018702/2022	ABHIMANYU SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
189	WP(C)/0018703/2022	DR. SANAKA KUMAR DAS VS UNION OF INDIA	DEVI PRASAD DASH VS	// 0 //
190	WP(C)/0018704/2022	PRAYAS SELF HELP GROUP, BALASORE VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
191	WP(C)/0018705/2022	RAJA KISHOR MISHRA VS ODISHA MINING CORP. LTD., BBSR	PRASANTA KUMAR JENA VS	// 0 //
192	WP(C)/0018706/2022	PRITAM PARIDA VS PANKAJ KUMAR AGRAWAL	SAPAN KUMAR PAL VS	// 0 //
193	WP(C)/0018707/2022	GANESH NAIK	PRAVASH CH JENA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0018708/2022	G.USHARANI	BHABANI SANKAR DAS	//
		VS	VS	0
		THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
195	WP(C)/0018709/2022	MANOJ KUMAR NAYAK		//
		VS	VS	0
		THE PRINCIPAL I.C D.A.V PUBLIC SCHOOL, GANJAM		//
196	WP(C)/0018710/2022	G.USHARANI	BHABANI SANKAR DAS	//
		VS	VS	0
		THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
197	WP(C)/0018711/2022	SITAKANTA NAYAK	SANJAY KUMAR DAS 2	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0018712/2022	SK. AHSANUR RAHMAN	AJAYA KUMAR MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0018713/2022	JANAKI PRASAD SAHOO	BASUDEV MISHRA	//
		VS	VS	0
		RBI, BBSR		//
200	WP(C)/0018714/2022	R.SHIBANANDA	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0018715/2022	SARAT KUMAR PADIHARI	ADYASIDHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0018716/2022	KABITA PRIYADARSHINI MISHRA	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0018717/2022	ARUN KUMAR DASADHIKARI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0018718/2022	SAMBUNATH DAS	SHASHI BHUSAN JENA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0018719/2022	STATE OF ODISHA NISCHITHA RANJAN NANDA VS	AJAYA KUMAR MOHARANA VS	// // ()
206	WP(C)/0018720/2022	STATE OF ORISSA BIJAY KUMAR MOHARANA VS	SHASHI BHUSAN JENA VS	// // ()
207	WP(C)/0018721/2022	STATE OF ODISHA JATINDRA ROUT VS	SHASHI BHUSAN JENA VS	// // ()
208	WP(C)/0018722/2022	STATE OF ODISHA AMLUYA BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
209	WP(C)/0018723/2022	STATE OF ODISHA GANESH CHANDRA BEHERA VS	SHASHI BHUSAN JENA VS	// // ()
210	WP(C)/0018724/2022	STATE OF ODISHA BAISHNAB CHARAN DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0018725/2022	STATE OF ODISHA PRAFULLA KUMAR PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0018726/2022	STATE OF ODISHA RAPS INFRATECH PVT. LTD., KALAHANDI VS	KIRTITA BANERJEE VS	// // ()
213	WP(C)/0018727/2022	STATE OF ORISSA LABANYA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0018728/2022	STATE OF ODISHA JASOBANTA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0018729/2022	STATE OF ODISHA TRINATH MOHARANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0018730/2022	KRUPASINDHU PATI VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
217	WP(C)/0018731/2022	DAMBARUDHAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0018732/2022	PARESH KUMAR PANDA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
219	WP(C)/0018733/2022	BASANTI MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0018734/2022	BIRENDRA PARIDA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
221	WP(C)/0018735/2022	SIBANARAYAN JANI VS THE SECY., INSURANCE OMBUDSMAN, BBSR	BIJAYA KUMAR NAYAK 3 VS	// 0 //
222	WP(C)/0018736/2022	BIDYADHAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
223	WP(C)/0018737/2022	G.B. OF NEELASHAILA MAHAVIDYALAYA VS DEBENDRA KUMAR BHUYAN	BIJAYA KUMAR MOHANTY VS RANJAN KUMAR ROUT	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000014/2015
224	WP(C)/0018738/2022	NIRANJAN PARIDA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
225	WP(C)/0018739/2022	DAMAYANTI SWAIN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	// 0 //
226	WP(C)/0018740/2022	SRIDHAR PARIDA VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
227	WP(C)/0018741/2022	DR. BINODINI MISHRA	HEMANTA KUMAR ROUT	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0018742/2022	SANJAYA KUMAR PANDA	GYANENDRA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018743/2022	MADHAB CHANDRA PRADHAN	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0018744/2022	LALITA SINGH	ANIMA KUMARI DEI	//
		VS	VS	0
		GOVT. OF ORISSA		//
231	WP(C)/0018745/2022	M/S JAGANNATH CONSTRUCTION	JAGAMOHAN PATTANAIK	//
		VS	VS	0
		UNION OF INDIA		//
232	WP(C)/0018746/2022	SUNIL KUMAR MOHANTY	BISWARANJAN DALAI	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
233	WP(C)/0018747/2022	BASUDEV MAHARANA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
234	WP(C)/0018748/2022	MAYADHAR DEHURI	PITAMBAR PATRA	//
		VS	VS	0
		STAR HEALTH AND ALLIED INSURANCE COMPANY LTD.		//
235	WP(C)/0018749/2022	DIBYADARSAN BISWAL	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018750/2022	CHANDRIKA MOHANTA	RADHARAMAN DAS NAYAK	//
		VS	VS	0
		LIC OF INDIA, RAIRANGPUR		//
237	WP(C)/0018751/2022	SHANKAR JENA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018752/2022	M/S. STEEL AUTHORITY OF INDIA LTD., PARADIP	RAMESH CHANDRA JENA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	WP(C)/0018753/2022	COMMNR.(APPEALS), GST, CENTRAL EXCISE AND CUSTOMS, BBSR GOURI PRASAD MISHRA VS DM AND COLLECTOR, KHURDA	CHANDRA SEKHAR PANDA VS	// // ()
240	WP(C)/0018754/2022	BALHAVI PRADHAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// // ()
241	WP(C)/0018755/2022	GOKUL KHALKO VS THE COLLECTOR AND DM., SAMBALPUR	DINESH KUMAR PANDA VS	// // ()
242	WP(C)/0018756/2022	KSHIROD KUMAR NAYAK VS STATE OF ODISHA	HARIPAD MOHANTY VS	// // ()
243	WP(C)/0018757/2022	ANIL KUMAR NAIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
244	WP(C)/0018758/2022	SANJAYA KUMAR ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0018759/2022	BIDYADHAR NAYAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
246	WP(C)/0018760/2022	PURNA CHANDRA PALEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0018761/2022	SUMAN MAHANTA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// // ()
248	WP(C)/0018762/2022	ODISHA GRAMYA BANK, JHARADIHI BRANCH VS THE SENIOR SECTION ENGINEER (SIGNAL), SOUTH EAST RAILWAY, MAYURBHANJ	AUROVINDA MOHANTY VS	// // ()
249	WP(C)/0018763/2022	ODISHA GRAMYA BANK, JHARADIHI BRANCH VS THE SENIOR DIV. PERSONAL OFFICER, SOUTH EAST RAILWAY, JHARKHAND	AUROVINDA MOHANTY VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)0018764/2022	ODISHA GRAMYA BANK, JHARADIHI BRANCH VS	AUROVINDA MOHANTY VS	// 0
251	WP(C)0018765/2022	THE SENIOR SECTION ENGINEER (P.WAY), SOUTH EASTERN RAILWAY, BAHALDA ODISHA GRAMYA BANK, JHARADIHI BRANCH VS	AUROVINDA MOHANTY VS	// // 0
252	WP(C)0018766/2022	THE SENIOR ENGINEER, SOUTH EAST RAILWAY, JHARKHAND ODISHA GRAMYA BANK, JHARADIHI BRANCH VS	AUROVINDA MOHANTY VS	// // 0
253	WP(C)0018767/2022	THE SENIOR ENGINEER, (ELECTRICAL), SOUTH EASTERN RAILWAY, TATA NAGAR BHARATIMANI MOHANTA VS	AUROVINDA MOHANTY GAUTAM SIDDIQUE VS	// // 0
254	WP(C)0018768/2022	UNION OF INDIA ODISHA GRAMYA BANK, JHARADIHI BRANCH VS	AUROVINDA MOHANTY VS	// // 0
255	WP(C)0018769/2022	THE SENIOR ENGINEER(WORKS), SOUTH EASTERN RAILWAY, TATA NAGAR ODISHA GRAMYA BANK, JHARADIHI BRANCH VS	AUROVINDA MOHANTY VS	// // 0
256	WP(C)0018770/2022	THE CHIEF YARD MASTER, SOUTH EASTERN RAILWAY, TATA NAGAR PRAHALLAD OJHA VS	SUDEEP KUMAR SARANGI VS	// // 0
257	WP(C)0018771/2022	TATA POWER CENTRAL DISTRIBUTOR PVT. LTD., BBSR M/S. ESL STEEL LTD., BOKARO VS	CHITTA RANAJAN DAS VS	// // 0
258	WP(C)0018772/2022	UNION OF INDIA M/S. ESL STEEL LTD., BOKARO VS	CHITTA RANAJAN DAS VS	// // 0
259	WP(C)0018773/2022	UNION OF INDIA PRAVATI RATH VS	KISHORE KUMAR MISHRA VS	// // 0
260	WP(C)0018774/2022	STATE OF ODISHA M/S. ESL STEEL LTD., BOKARO VS	CHITTA RANAJAN DAS VS	// // 0
261	WP(C)0018775/2022	UNION OF INDIA ODISHA GRAMYA BANK, JHARADIHI BRANCH	AUROVINDA MOHANTY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0018776/2022	THE SECTION ENGINEER (C AND W), SOUTH EASTERN RAILWAY, TATA NAGAR ODISHA GRAMYA BANK, JHARADIHI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
263	WP(C)/0018777/2022	THE COMMNR.-CUM-SECY., S AND ME DEPT., BBSR ODISHA GRAMYA BANK, JHARADIHI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
264	WP(C)/0018778/2022	THE COMMNR.-CUM-SECY., S AND ME DEPT., BBSR SAROJINI MALIK	BISWAMBAR MOHANTY	//
		VS	VS	0
265	WP(C)/0018779/2022	STATE OF ODISHA BALAJI SAHU	DEBENDRA KUMAR DHAR	//
		VS	VS	0
266	WP(C)/0018780/2022	COLLECTOR CUM DM, DHENKANAL SRIBATCH SAHU	DEBENDRA KUMAR DHAR	//
		VS	VS	0
267	WP(C)/0018781/2022	COLLECTOR CUM DM, DHENKANAL MANOJA MANJARI SAMANTARAY	SAMVIT MOHANTY	//
		VS	VS	0
268	WP(C)/0018782/2022	STATE OF ORISSA GYANA RANJAN SWAIN	SAROJ KUMAR PADHI	//
		VS	VS	0
269	WP(C)/0018783/2022	STATE OF ODISHA HAJARI MANGARAJ	B.K.MOHANTY	//
		VS	VS	0
270	WP(C)/0018784/2022	STATE OF ODISHA AMBIKA MEHER	SUSANTA KUMAR MISHRA	//
		VS	VS	0
271	WP(C)/0018785/2022	STATE OF ODISHA HEMANTA KUMAR BEHERA	SIDHARTHA MISHRA 1	//
		VS	VS	0
272	WP(C)/0018786/2022	STATE OF ODISHA MALAY KUMAR BARIK	RITA SINGH	//
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0018787/2022	UNION OF INDIA HIMADRI MAHANANDA VS	OMKAR DEVDAS VS	// // 0
274	WP(C)/0018788/2022	STATE OF ODISHA BALARAM DAS VS	SUBHENDU KUMAR NAYAK VS	// // 0
275	WP(C)/0018789/2022	STATE OF ODISHA PREMALATA DAS VS	ANUPAM RATH VS	// // 0
276	WP(C)/0018790/2022	STATE OF ODISHA SUDHIR RANJAN SAHOO VS	SIDHESWAR MALLIK VS	// // 0
277	WP(C)/0018791/2022	STATE OF ODISHA SATYARANJAN NAYAK VS	CHITTARANJAN PATNAIK VS	// // 0
278	WP(C)/0018792/2022	STATE OF ORISSA RAHAS BIHARI NAYAK VS	PRAFULLA KUMAR KAR VS	// // 0
279	WP(C)/0018793/2022	STATE OF ODISHA BIDULATA BISWAL VS	SADASIVA PATRA VS	// // 0
280	WP(C)/0018794/2022	STATE OF ODISHA PRAFULLA BEHERA VS	SAROJ RANJAN SUBUDHI VS	// // 0
281	WP(C)/0018795/2022	STATE OF ODISHA KULAMANI SAMAL VS	ASUTOSH ROUT VS	// // 0
282	WP(C)/0018796/2022	STATE OF ODISHA SIPUN BEHERA VS	SAROJ RANJAN SUBUDHI VS	// // 0
283	WP(C)/0018797/2022	STATE OF ODISHA SATYA RANJAN SAHOO VS ANJAN KUMAR ROUL	KAPILA CHARAN NAYAK VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0018798/2022	SANGRAM BEZA VS ANJAN KUMAR ROUL	KAPILA CHARAN NAYAK VS	// 0 //
285	WP(C)/0018799/2022	M/S. ESL STEEL LTD., BOKARO VS UNION OF INDIA	CHITTA RANAJAN DAS VS	// 0 //
286	WP(C)/0018800/2022	M/S ESL STEEL LTD., BOKARO VS THE UNION OF INDIA	CHITTA RANAJAN DAS VS	// 0 //
287	WP(C)/0018801/2022	DURODHAN CHAMPATI VS STATE OF ORISSA	SUSANTA KUMAR TRIPATHY VS	// 0 //
288	WP(C)/0018802/2022	KHIROD KUMAR SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
289	WP(C)/0018803/2022	BANALATA DALAI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
290	WP(C)/0018804/2022	RAGHUNATH NAYAK VS THE TAHASILDAR, KENDRAPARA	JIBAN RANJAN DASH VS	// 0 //
291	WP(C)/0018805/2022	BIMAL KUMAR PRADHAN VS UNION OF INDIA	DAYANIDHI MOHANTY VS	// 0 //
292	WP(C)/0018806/2022	D.MOHAN RAO ACHARY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// 0 //
293	WP(C)/0018807/2022	RAJALAXMI ACHARY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
294	WP(C)/0018808/2022	AMIYA RANJAN NAYAK VS COLLECTOR AND DM, BHADRAK	SACHIDANANDA SAHOO VS	// 0 //
295	WP(C)/0018809/2022	UMESH KUMAR DASH	SATYABRATA SENAPATI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	WP(C)/0018810/2022	THE COMMNR.-CUM-SECY., PR AND DW DEPT., BBSR UMAKANTA SENAPATI	S.RATH	//
		VS	VS	()
297	WP(C)/0018811/2022	STATE OF ODISHA RAMESH CHANDRA SWAIN	SARITA PANDA	//
		VS	VS	()
298	WP(C)/0018812/2022	STATE OF ODISHA JAGADISH SAHU	SHASHI BHUSAN BISWAL	//
		VS	VS	()
299	WP(C)/0018813/2022	STATE OF ODISHA MUMUN MOHANTY	NIRANJAN BISWAL	//
		VS	VS	()
300	WP(C)/0018814/2022	THE CPF COMMNR., EPFO, NEW DELHI SUSIM KANTI MOHANTY	PRATEK PARIJA	//
		VS	VS	()
301	WP(C)/0018815/2022	STATE OF ODISHA SITARAM MAJHI	SARITA PANDA	//
		VS	VS	()
302	WP(C)/0018816/2022	STATE OF ODISHA SUSIM KANTI MOHANTY	LALIT KUMAR MAHARANA	//
		VS	VS	()
303	ABLAPL/0009008/2022	STATE OF ODISHA CHINMAYA SWARUP MOHAPATRA	BIJAYANANDA DASH	BASELI SAHI PS /114 /2022
		VS	VS	()
304	ABLAPL/0009009/2022	STATE OF ODISHA DILIP BHOI	KIRTAN DANG	//
		VS	VS	TUSRA /86 /2022
305	ABLAPL/0009010/2022	STATE OF ODISHA ARUN CHINKER PATTNAIK	DEEPANJALI SAHU	//
		VS	VS	BHARATPUR PS /341 /2021
306	ABLAPL/0009011/2022	STATE OF ODISHA GAYADHAR JENA	B.N.MOHANTY	//
		VS	VS	LAXMISAGAR P.S. /262 /2022
				()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0009012/2022	STATE OF ODISHA BISWAJEET PRADHAN @ MITU VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /655 /2021 ()
308	ABLAPL/0009013/2022	STATE OF ODISHA CHITRASEN MALIK VS	BIKRAM CHANDRA GHADEI VS	// JENAPUR /194 /2022 ()
309	ABLAPL/0009014/2022	STATE OF ODISHA MANJULATA MALLIK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /126 /2022 ()
310	ABLAPL/0009015/2022	STATE OF ODISHA LANKESWAR KAMPA VS	SAROJ KUMAR MISHRA VS	// MANAMUNDA /99 /2022 ()
311	ABLAPL/0009016/2022	STATE OF ODISHA SESHADEBA SETHI @ SESHA VS	SAROJ KUMAR MISHRA VS	// MANAMUNDA /93 /2022 ()
312	ABLAPL/0009017/2022	STATE OF ODISHA RASANANDA PRADHAN VS	JYOTIRMAYA SAHOO VS	// //0 ()
313	ABLAPL/0009018/2022	STATE OF ODISHA SANTOSH MOHAPATRA VS	PRADEEP KUMAR PANDA VS	// BANTALA /282 /2020 ()
314	ABLAPL/0009019/2022	STATE OF ODISHA SUSANTA SAMAL VS	RANJIT MOHANTY VS	// NIKIRAI /92 /2022 ()
315	ABLAPL/0009020/2022	STATE OF ODISHA M. POLEYA VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /111 /2021 ()
316	ABLAPL/0009021/2022	STATE OF ODISHA BRUNDA BEHERA @ BRUNDABATI BEHERA VS	GOUTAM KUMAR ROUSTRAY VS	// KHAPRAKHOL /169 /2020 ()
317	ABLAPL/0009022/2022	STATE OF ODISHA SAYED ABDUL AZIZ VS STATE OF ODISHA	SAMVIT MOHANTY VS	// TIRTOL /247 /2019 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0009023/2022	ABU @ SK. ABDUL AHMED VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
319	ABLAPL/0009024/2022	THABIRA PUJARI @ THABIR PUJARI @ THABIR PUJARI VS STATE OF ODISHA	ANJANA CHARANA BEHERA VS	TITILAGARH /32 /2016 () //
320	ABLAPL/0009025/2022	RITESH SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	LAKHANPUR /146 /2022 () //
321	ABLAPL/0009026/2022	BASANTA KUMAR MAHANANDA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /219 /2022 () //
322	ABLAPL/0009027/2022	SUNIL @ CHANTI @ CHATI PATIKAR VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	AMBABHONA /93 /2022 () //
323	ABLAPL/0009028/2022	PRADEEP KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /342 /2022 () //
324	ABLAPL/0009029/2022	SUDEEP JENA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	JENAPUR /196 /2022 () //
325	ABLAPL/0009030/2022	RAMESH MALLICK VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	DHARMASALA /391 /2022 () //
326	ABLAPL/0009031/2022	SK. MAKADUM ALI @ MAKDUM ALI VS STATE OF ODISHA	JAGANNATH KAMILA VS	CHANDIPUR /74 /2022 () //
327	ABLAPL/0009032/2022	BIJAY MISHRA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /112 /2022 () //
328	ABLAPL/0009033/2022	SALABEG MALICK @ SALBEG MALIK VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	AUL /152 /2022 () //
329	ABLAPL/0009034/2022	RANJAN KUMAR SINGH	SURYAKANTA DWIBEDI	AMPANI /75 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0009035/2022	TRIPURARI SAHU	SATYABRATA PANDA	ULLUNDA /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0009036/2022	ASWINI KUMAR PANI	AMIT KUMAR NATH	NALCO /134 /2022
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0009037/2022	MODAN MOHAN BARIK @ MADAN MOHAN BARIK	MOHIT AGARWAL	KEONJHAR TOWN /277 /2022
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0009038/2022	MUKTIKANTA PALEI @ BABULI	BHABANI SHANKAR DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0009039/2022	ANIL MEHER	SURYAKANTA DWIBEDI	LATHOR /105 /2021
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0009040/2022	DURGA SANKAR BHANJA	SUBHANKAR ROUT	JALESWAR /241 /2022
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0009041/2022	RAMAN KUMAR SAHU	DURGA PRASAD DHAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0009042/2022	RAJA JAJATI KESHARI AICH	ANIRUDHA DAS	BHUBAN /201 /2022
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0009043/2022	PRADIPTA BISWAL	BIJAYA KUMAR PARIDA (2)	NAYAGARH SADAR /83 /2017
		VS	VS	()
		STATE OF ODISHA		//
339	ABLAPL/0009044/2022	SIDHANTA BEHERA	ANIRUDHA DAS	BHUBAN /201 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0009045/2022	SURENDRA PRUSTY @ SURENDRA KUMAR SAHOO	AMITAV TRIPATHY	FATEGARH /20 /2006
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0009046/2022	STATE OF ODISHA RAMANATH SAHU VS	SIDHARTHA RAY VS	// SAHID NAGAR P.S. /6 /2022 ()
342	ABLAPL/0009047/2022	STATE OF ODISHA NAUSAD KHAN VS	SURYAKANTA DWIBEDI VS	// KULIANA /101 /2022 ()
343	ABLAPL/0009048/2022	STATE OF ODISHA PABITRA SAHU VS	SATYA RANJAN MULIA VS	// INDUASTRIAL,NISA /69 /2022 ()
344	ABLAPL/0009049/2022	STATE OF ODISHA PITARA DIGAL VS	SURYAKANTA DWIBEDI VS	// K.NUAGOAN /44 /2022 ()
345	ABLAPL/0009050/2022	STATE OF ODISHA BIDA NAIK @ BIDU NAIK VS	UMAKANTA BARIK VS	// / /0 ()
346	ABLAPL/0009051/2022	STATE OF ODISHA LIAKAT ALLI VS	SATYA RANJAN MULIA VS	// JAGATPUR /305 /2022 ()
347	ABLAPL/0009052/2022	STATE OF ODISHA NIRANJAN MALLIK VS	PARTHA SARATHI NAYAK VS	// SORO /58 /2022 ()
348	ABLAPL/0009053/2022	STATE OF ODISHA BINA @ PRASANT SAMAL VS	PRAFULLA KUMAR BISWAL VS	// AUL /262 /2022 ()
349	ABLAPL/0009054/2022	STATE OF ODISHA DEEPAK PRADHAN VS	DEEPAK KUMAR MOHAPATRA VS	// BANAPUR P.S. /155 /2022 ()
350	ABLAPL/0009055/2022	STATE OF ODISHA SRADHANANDA PRADHAN VS	CHIRANJIB ROUT VS	// TALCHER TOWN /520 /2022 ()
351	ABLAPL/0009056/2022	STATE OF ODISHA SHIVA PRASAD MANGARAJ VS STATE OF ODISHA	SUBAS KUMAR PATTANAYAK VS	// CHANDAKA P.S. /100 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	ABLAPL/0009057/2022	SANATAN TAPPO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /24 /2022 () //
353	ABLAPL/0009058/2022	KRISHNA SAHU @ BANARASI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /88 /2022 () //
354	ABLAPL/0009059/2022	DHIRENDRA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	/ /0 () //
355	ABLAPL/0009060/2022	DIPAK SINGH @ ANI VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /290 /2022 () //
356	ABLAPL/0009061/2022	ANITA PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	INDUASTRIAL,NISA /69 /2022 () //
357	ABLAPL/0009062/2022	PRATAP KUMAR SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /111 /2022 () //
358	ABLAPL/0009063/2022	DEBABRATA KANUNGO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RAIRAKHOL /129 /2021 () //
359	ABLAPL/0009064/2022	DIPU NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	HINDOL /59 /2019 () //
360	ABLAPL/0009065/2022	SUVENDU KUMAR SINGH VS STATE OF ODISHA	KARUNAKAR RATH VS	CHOUDWAR /347 /2022 () //
361	ABLAPL/0009066/2022	PRASANTA KUMAR SINGH VS STATE OF ODISHA	KARUNAKAR RATH VS	CHOUDWAR /347 /2022 () //
362	ABLAPL/0009067/2022	RABINDRA BEHERA @ BODHIA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //
363	ABLAPL/0009068/2022	THAKUR @ UTTAM MANDAL	ASHOK KUMAR SAHOO	MARINE PS AT JAMBO /54 /2019



## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0009069/2022	SUDHANSU @ SUDHANSU KUMAR MAHARANA	SANTOSH KUMAR MAHANTY	POLASARA PS /84 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0009070/2022	SAJANI NAYAK	SUDEEP KUMAR SARANGI	CHANDAKA P.S. /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0009071/2022	NABU MIAN @ NABUA KHAN	SATYA NARAYAN MISHRA 4	BASUDEVPUR /310 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0009072/2022	ABHIJIT SINHA	SATYA RANJAN MULIA	JATNI P.S. /254 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0009073/2022	AJIT SENAPATI	BIJAYA KUMAR RAGADA	KANAS /132 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0009074/2022	DASARATHI @ BHAGARATHI THATI @ THATY	PRAJIT KUMAR PRADHAN	MAHILA PS SAMBALPUR /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0009075/2022	KUNJA BIHARI NAG	JULU KHANSAMA	SUBALAYA /91 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0009076/2022	RIKU @ RIPU PRADHAN	PULAKESH MOHANTY	BOLAGARH P.S. /157 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0009077/2022	ADITYA MAHAR	PRAJIT KUMAR PRADHAN	MAHILA PS SAMBALPUR /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0009078/2022	RAHUL MAHAMMED	ASIT KUMAR JENA	JATNI P.S. /200 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0009079/2022	BHIMA HARIJAN	TUKUNA KUMAR MISHRA	DABUGAM /120 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0009080/2022	STATE OF ODISHA PRASANTA MAJHI VS	ASHOK KUMAR SARANGI VS	// JAJPUR SADAR /62 /2022 ()
376	ABLAPL/0009081/2022	STATE OF ODISHA SUBHAS CHANDRA PRADHAN VS	ACHYUTANANDA PATTANAIK VS	// CHANDAPUR /150 /2021 ()
377	ABLAPL/0009082/2022	STATE OF ODISHA ANUSUYA SRICHANDAN VS	ACHYUTANANDA PATTNAIK VS	// CHANDAKA P.S. /166 /2022 ()
378	ABLAPL/0009083/2022	STATE OF ODISHA MANAS NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// INDUASTRIAL,NISA /69 /2022 ()
379	ABLAPL/0009084/2022	STATE OF ODISHA RAKESH SRICHANDAN VS	ACHYUTANANDA PATTNAIK VS	// CHANDAKA P.S. /166 /2022 ()
380	ABLAPL/0009085/2022	STATE OF ODISHA LAKSHMIPRIYA SENAPATI VS	AKSHAYA KUMAR SAHOO VS	// TARBHA /115 /2021 ()
381	ABLAPL/0009086/2022	STATE OF ODISHA KARNA NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL TOWN /684 /2020 ()
382	ABLAPL/0009087/2022	STATE OF ODISHA SARBESWAR SAHOO VS	CHINMOY PATRA VS	// JODAPADAR /173 /2022 ()
383	ABLAPL/0009088/2022	STATE OF ODISHA PARESH KUMAR MOHANTY @ LUTA MOHANTY VS	DINESH KUMAR MOHANTY VS	// KONARK /186 /2021 ()
384	ABLAPL/0009089/2022	STATE OF ODISHA PRADEEP KU NAYAK VS	PARTHA SARATHI NAYAK VS	// CHANDIPUR /32 /2021 ()
385	ABLAPL/0009090/2022	STATE OF ODISHA MALAYA BASANT PADHI @ MALAYBASANT PRAFULA PADHI VS STATE OF ODISHA	MAHABAN PRADHAN VS MALAYBASANT PADHI	// HINJILI (ASKA) /288 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :26/07/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0009091/2022	FAKRUDDIN KHAN VS UNION OF INDIA	SK. ZAFARULLA VS	BHADRAK TOWN /21 /2022 () //
387	ABLAPL/0009092/2022	ARUNA SAMANTARAY VS STATE OF ODISHA	AMIT KUMAR NATH VS	KUJANGA /292 /2022 () //
388	ABLAPL/0009093/2022	SK. ABID QUADRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KULIANA /101 /2022 () //
389	ABLAPL/0009094/2022	MUNA @ MAHESWAR MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	RUGUDI /34 /2022 () //
390	ABLAPL/0009095/2022	GANESH PATRA @ PRADIP KUMAR PATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	SEA BEACH /98 /2022 () //
391	ABLAPL/0009096/2022	MAHENDRA KUMAR ROUSTRAY VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JAGATSINGPUR /692 /2021 () //

# ORISSA HIGH COURT

MISC CASES FILED on :26/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	62/2022 TRPCRL/56/2022	GOBIND MOHARANA-MP	DEBASNAN DAS
2	63/2022 TRPCRL/57/2022	SANJUKTA REDDY-MP	RASHMI KANTA ACHARYA
3	66/2022 JCRLA/8/2022	DADU@SAMA MUNDA-MP	ADV.
4	66/2022 JCRLA/8/2022	DADU@SAMA MUNDA-MP	ADV.
5	69/2022 ITA/39/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
6	70/2022 ITA/40/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
7	71/2022 ITA/41/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
8	71/2022 ITA/41/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
9	72/2022 ITA/42/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
10	73/2022 ITA/43/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
11	74/2022 ITA/44/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
12	75/2022 ITA/45/2022	ACIT, CIRCLE 1(2)-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
13	91/2022 LAA/33/2022	BATA KRUSHNA PRADHAN-MP	MOHENDRA KUMAR MOHAPATRA
14	139/2022 CMAPL/186/2020	SUMANTA KUMAR DASH-MP	ADV.
15	160/2022 MATA/162/2019	HAREKRUSHNA MOHANTY-MP	M/S.A.K.TRIPATHY,S.MOHANTY,P.K.NAYAK,P.KAR
16	194/2022 CONTC/4687/2022	R.NAGESWAR RAO-MP	
17	277/2022 WPC(OA)/2126/2016	SANJAY KUMAR JENA-MP	M/S NIROJ KUMAR MAHAPATRA
18	278/2022 WPC(OA)/2125/2016	SANJAY KUMAR JENA-MP	M/S NIROJ KUMAR MAHAPATRA
19	306/2022 TRP(C)/273/2022	AMITA DAS-MP	SUVASHISH PATTANAIAK
20	430/2022 FAO/254/2022	D.M, ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
21	431/2022 FAO/227/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	NAYAN BEHARI DAS
22	432/2022 FAO/228/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	NAYAN BEHARI DAS
23	433/2022 FAO/228/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	NAYAN BEHARI DAS
24	434/2022 FAO/286/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	MEHAJI SABYASACHI GHOSE
25	462/2022 CRLREV/340/2022	BHRUNGARAJ SINGH-MP	DEEPAK RANJAN PARIDA
26	725/2022	SAIPADA SANTOSH KUMAR-MP	RUDRA MNARAYAN PARIJA

	WPC(OAC)/1161/2016		
27	728/2022 CMP/660/2022	RAMESH CHANDRA DORA-MP	DAYANANDA MOHAPATRA
28	729/2022 CMP/660/2022	RAMESH CHANDRA DORA-MP	DAYANANDA MOHAPATRA
29	730/2022 CMP/662/2022	M/S. VINAYAKA CONDEV PVT. LTD-MP	MANMAYA KUMAR DASH
30	731/2022 CMP/663/2022	MANJULATA SAHOO-MP	DILLIP KUMAR MOHANTY
31	732/2022 CMP/663/2022	MANJULATA SAHOO-MP	DILLIP KUMAR MOHANTY
32	733/2022 CMP/644/2022	SARANGADHAR SWAIN-MP	TRILOCHAN PANIGRAHI
33	734/2022 CMP/664/2022	SATYA RANJAN DEY-MP	DEBASISH SAMAL
34	735/2022 CMP/665/2022	SARFUN BI @ SARFUN NISA-MP	ARUNA KUMAR NAYAK
35	736/2022 CMP/665/2022	SARFUN BI @ SARFUN NISA-MP	ARUNA KUMAR NAYAK
36	737/2022 CMP/666/2022	PROMOD RANJAN MISHRA-MP	DEO KUMAR AJMERIA
37	738/2022 CMP/668/2022	SK. NASIMUDDIN-MP	DWARIKA PRASAD MOHANTY
38	758/2022 MACA/373/2022	SARASWATI PRADHAN@LOHAR-MP	PABITRA KUMAR NAYAK
39	759/2022 MACA/373/2022	SARASWATI PRADHAN@LOHAR-MP	PABITRA KUMAR NAYAK
40	760/2022 MACA/374/2022	SARASWATI PRADHAN@LOHAR-MP	PABITRA KUMAR NAYAK
41	761/2022 MACA/374/2022	SARASWATI PRADHAN@LOHAR-MP	PABITRA KUMAR NAYAK
42	762/2022 MACA/375/2022	PRAKASH CHARAN NAYAK-MP	SUSANT KUMAR MOHANTY
43	763/2022 MACA/371/2022	PIYALI BOSE @ DUTTA-MP	DEBASISH PATNAIK
44	787/2022 RSA/320/2018	PRAKASH KU.SAHU-MP	M/S.BIBHUTI BHUSAN MISHRA
45	788/2022 RSA/320/2018	PRAKASH KU.SAHU-MP	M/S.BIBHUTI BHUSAN MISHRA
46	789/2022 RSA/320/2018	PRAKASH KU.SAHU-MP	M/S.BIBHUTI BHUSAN MISHRA
47	790/2022 RSA/219/2008	SULOCHANA DEI-MP	M/S.S.P.MISRA
48	791/2022 RSA/304/2014	PRAFULLA DAS-MP	M/S.S.P.MISRA
49	792/2022 RSA/304/2014	PRAFULLA DAS-MP	M/S.S.P.MISRA
50	793/2022 RSA/304/2014	PRAFULLA DAS-MP	M/S.S.P.MISRA
51	794/2022 RSA/164/2022	REHANA BIBI-MP	SOUMYA MISHRA
52	795/2022 RSA/357/2010	SNEHALATA TRIPATHY-MP	M/S.RAMAKANT MOHANTY
53	796/2022 RSA/175/2022	GANESH PRASAD SAHU-MP	GURUDUTTA SENAPATI
54	797/2022 RSA/365/2017	SERAJIN MAHANTA-MP	M/S.NIRANJAN LENKA
55	925/2022 ABLAPL/7407/2022	DHRUBA SAHOO @ DHRUBA CHARAN SAHOO-MP	PRASANTA KUMAR SAHOO
56	926/2022 ABLAPL/9010/2022	ARUN CHINKER PATTNAIK-MP	DEEPANJALI SAHU
57	927/2022 ABLAPL/4766/2021	KESHABA SAHU-MP	

58	928/2022 ABLAPL/6277/2021	SISIRA BEHERA-MP	
59	929/2022 ABLAPL/7347/2022	PRADIP MOHANTY @ PRADIPTA MOHANTY-MP	
60	930/2022 ABLAPL/7348/2022	RAKHAL MOHANTY @ RAKHAL CHANDRA MOHANTY-MP	
61	931/2022 ABLAPL/18599/2019	SUDAY KUMAR DIGAL-MP	
62	932/2022 ABLAPL/2711/2022	REENA NATH-MP	SAMVIT MOHANTY
63	933/2022 ABLAPL/5983/2022	MANORANJAN BISWAL-MP	
64	934/2022 ABLAPL/12746/2019	SK.ABID-MP	
65	935/2022 ABLAPL/6900/2022	BAGULA @ JYOTI RANJAN BEHERA-MP	
66	936/2022 ABLAPL/7020/2020	DEEPAK KUMAR MAHANNA-MP	MANOJ KUMAR DEY
67	937/2022 ABLAPL/4241/2022	PRANATI MAHAPATRA-MP	
68	938/2022 ABLAPL/3444/2021	NIRANJAN AICH-MP	
69	939/2022 ABLAPL/4367/2021	SUNIL DAS @ TRILOCHAN DAS-MP	
70	940/2022 ABLAPL/4660/2021	DILLIP PRADHAN-MP	
71	941/2022 ABLAPL/6918/2022	AJAY MUNDA-MP	
72	942/2022 ABLAPL/7271/2022	PRITISUDHA DAS-MP	
73	1135/2022 CRLA/515/2011	MITRABHANU HOTA-MP	M/S.BIJAY KU.DASH, B.K.DASH
74	1136/2022 CRLA/515/2011	MITRABHANU HOTA-MP	M/S.BIJAY KU.DASH
75	1138/2022 CRLA/590/2022	PALKA MANOJHI @ MANOSI @ SUBASH-MP	JIBAN RANJAN DASH
76	1139/2022 CRLA/590/2022	PALKA MANOJHI @ MANOSI @ SUBASH-MP	JIBAN RANJAN DASH
77	1140/2022 CRLA/591/2022	MANOJ KUMAR BEURA-MP	PULAKESH MOHANTY
78	1141/2022 CRLA/591/2022	MANOJ KUMAR BEURA-MP	PULAKESH MOHANTY
79	1142/2022 CRLA/592/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
80	1143/2022 CRLA/592/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
81	1144/2022 CRLA/592/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
82	1145/2022 CRLA/594/2022	KANDA @ JOGENDRA DEHURY-MP	JAGANNATH KAMILA
83	1146/2022 CRLA/594/2022	KANDA @ JOGENDRA DEHURY-MP	JAGANNATH KAMILA
84	1147/2022 CRLA/594/2022	KANDA @ JOGENDRA DEHURY-MP	JAGANNATH KAMILA
85	1148/2022 CRLA/595/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
86	1149/2022 CRLA/595/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
87	1150/2022 CRLA/595/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
88	1318/2022 BLAPL/2618/2022	TUSHAR KANTI SAMAL-MP	PRASANTA KISHORE RAY
89	1319/2022	DILLIP BHOINA-MP	RAJIBA BIHARI MISHRA

90	BLAPL/1880/2022 1320/2022	SUSANTA BEHERA-MP	SATYA RANJAN MULIA
91	BLAPL/3730/2022 1321/2022	BHAKTABANDHU PRADHAN-MP	SAROJ KUMAR PADHI
92	BLAPL/6889/2022 1322/2022	SEBIL ELANJIMPALLY-MP	SANGRAM KESHARI ROUT
93	BLAPL/6803/2022 1323/2022	ASHOK KUMAR @ ASHOK KUMAR SRIVASTAVA-MP	SATYABRATA MOHANTY 1
94	BLAPL/7157/2022 1324/2022	MD. ANISH-MP	SATYABRATA MOHANTY (1)
95	BLAPL/6533/2022 1614/2022	SANTOSH KU.FUNDNANI-MP	M/S.A.K.NANDA
96	CRLMC/4706/2011 1615/2022	LOKANATH SETHI-MP	NRUSINGH CHARAN ROUT
97	CRLMC/2040/2022 1616/2022	RASHMI REKHA MOHANTY-MP	MANOJ KUMAR MOHANTY
98	CRLMC/2041/2022 1617/2022	RASHMI REKHA MOHANTY-MP	MANOJ KUMAR MOHANTY
99	CRLMC/2043/2022 1618/2022	BHARATI PATRA-MP	BIBHU PRASADA DAS
100	CRLMC/2043/2022 1619/2022	BHARATI PATRA-MP	BIBHU PRASADA DAS
101	CRLMC/1779/2021 1620/2022	MINISH@MANISH GARUD-MP	SIDHESWAR MOHANTY
102	CRLMC/2105/2021 1621/2022	BIBHUDUTTA ROUSTRAY-MP	NEPOLEON SAHANI
103	CRLMC/2048/2022 1622/2022	DR.ASISH PATNAIK-MP	PRAVASH CHANDRA JENA
104	CRLMC/2049/2022 1623/2022	TIKI@JAYANTA KUMAR DAS-MP	BRUNDABAN ROUT
105	2451/2022 WA/988/2022	PRINCIPAL,KENDRIYA VIDYALAYA 2,KHAPURIA-MP	HRUSIKESH TRIPATHY
106	2452/2022 WA/281/2022	SANGRAM KESHARI PATTNAYAK-MP	BISWAJIT NAYAK
107	2453/2022 WA/989/2022	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, ASC
108	2454/2022 WA/989/2022	STATE OF ODISHA-MP	BAIBASWATA PANIGRAHI, ASC
109	2455/2022 WA/990/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
110	2456/2022 WA/990/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
111	2457/2022 WA/990/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
112	2458/2022 WA/991/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
113	2459/2022 WA/991/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
114	2460/2022 WA/991/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
115	2461/2022 WA/992/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
116	2462/2022 WA/992/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
117	2463/2022 WA/992/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
118	2464/2022 WA/993/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
119	2465/2022 WA/993/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
120	2466/2022 WA/993/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC

121	2467/2022 WA/994/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
122	2468/2022 WA/994/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
123	2469/2022 WA/994/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
124	2470/2022 WA/995/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
125	2471/2022 WA/995/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
126	2472/2022 WA/995/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
127	2473/2022 WA/996/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
128	2474/2022 WA/996/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
129	2475/2022 WA/996/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
130	2476/2022 WA/997/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
131	2477/2022 WA/997/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
132	2478/2022 WA/997/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
133	2479/2022 WA/998/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
134	2480/2022 WA/998/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
135	2481/2022 WA/998/2022	ENGINEER IN CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, ASC
136	2482/2022 WA/1003/2022	SAILABALA DAS-MP	ASHOK KUMAR MOHAPATRA
137	2483/2022 WA/1004/2022	PUNAM GUPTA-MP	ASHOK KUMAR MOHAPATRA
138	10002/2022 WP(C)/18698/2022	MAA BUDHIMA SELF GROUP, KHURDA-MP	BIKASH KUMAR PADHI
139	10003/2022 WP(C)/16138/2022	SUDHANSU BEHERA-MP	
140	10004/2022 WP(C)/18707/2022	GANESH NAIK-MP	PRAVASH CH JENA
141	10005/2022 WP(C)/4778/2020	ABANI KUMAR PADHY-MP	
142	10006/2022 WP(C)/18711/2022	SITAKANTA NAYAK-MP	SANJAY KUMAR DAS 2
143	10007/2022 WP(C)/18713/2022	JANAKI PRASAD SAHOO-MP	BASUDEV MISHRA
144	10008/2022 WP(C)/18714/2022	R.SHIBANANDA-MP	SRINIVAS MOHANTY
145	10009/2022 WP(C)/18715/2022	SARAT KUMAR PADIHARI-MP	ADYASIDHI MISHRA
146	10010/2022 WP(C)/18716/2022	KABITA PRIYADARSHINI MISHRA-MP	LAXMI PRASAD DWIVEDY
147	10011/2022 WP(C)/18726/2022	RAPS INFRATECH PVT. LTD., KALAHANDI-MP	KIRTITA BANERJEE
148	10012/2022 WP(C)/18732/2022	PARESH KUMAR PANDA-MP	SUKANTA KUMAR DALAI
149	10013/2022 WP(C)/18737/2022	G.B. OF NEELASHAILA MAHAVIDYALAYA-MP	BIJAYA KUMAR MOHANTY
150	10015/2022 WP(C)/18742/2022	SANJAYA KUMAR PANDA-MP	GYANENDRA KUMAR TRIPATHY
151	10016/2022 WP(C)/18744/2022	LALITA SINGH-MP	ANIMA KUMARI DEI
152	10017/2022	M/S JAGANNATH CONSTRUCTION-MP	JAGAMOHAN PATTANAİK



153	WP(C)/18745/2022 10018/2022	DIBYADARSAN BISWAL-MP	RAMDAS ACHARY
154	WP(C)/18749/2022 10019/2022	SHANKAR JENA-MP	CHANDRA SEKHAR PANDA
155	WP(C)/18751/2022 10020/2022	M/S. STEEL AUTHORITY OF INDIA LTD., PARADIP-MP	RAMESH CHANDRA JENA
156	WP(C)/18752/2022 10021/2022	GOURI PRASAD MISHRA-MP	CHANDRA SEKHAR PANDA
157	WP(C)/18753/2022 10022/2022	PMR CONSORTIUM, BBSR-MP	LALIT KUMAR MAHARANA
158	WP(C)/14745/2022 10023/2022	BALHAVI PRADHAN-MP	BIBHUTI BHUSAN MISHRA
159	WP(C)/18754/2022 10024/2022	KSHIROD KUMAR NAYAK-MP	HARIPAD MOHANTY
160	WP(C)/18756/2022 10025/2022	BALADEV JEW SEVASHRAM, JAJPUR-MP	RAMAKANTA SARANGI
161	WP(C)/18106/2022 10026/2022	ANIL KUMAR NAIK-MP	PRAFULLA KUMAR MOHAPATRA
162	WP(C)/18757/2022 10027/2022	PRAYAS SELF HELP GROUP, BALASORE-MP	BHABANI SANKAR DAS
163	WP(C)/18704/2022 10028/2022	SUMAN MAHANTA-MP	SOMANATH SATAPATHY
164	WP(C)/18761/2022 10029/2022	BHARATIMANI MOHANTA-MP	GAUTAM SIDDIQUE
165	WP(C)/18767/2022 10030/2022	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSR-MP	
166	WP(C)/16110/2022 10031/2022	M/S. ESL STEEL LTD., BOKARO-MP	CHITTA RANAJAN DAS
167	WP(C)/18771/2022 10032/2022	M/S. ESL STEEL LTD., BOKARO-MP	CHITTA RANAJAN DAS
168	WP(C)/18772/2022 10033/2022	M/S. ESL STEEL LTD., BOKARO-MP	CHITTA RANAJAN DAS
169	WP(C)/18774/2022 10034/2022	CHANDRA KUMAR DAS-MP	
170	WP(C)/14086/2019 10035/2022	DURGA MADHABA SHADANGI-MP	
171	WP(C)/28671/2020 10036/2022	AJAY KUMAR JENA-MP	KUNAL KUMAR SWAIN
172	WP(C)/15958/2022 10037/2022	JIBANKRUSHNA BISWAL-MP	
173	WP(C)/2024/2022 10038/2022	SAROJINI MALIK-MP	BISWAMBAR MOHANTY
174	WP(C)/18778/2022 10039/2022	BAIDHAR GIRI-MP	
175	WP(C)/2178/2022 10040/2022	SANJAY KUMAR NAYAK-MP	
176	WP(C)/2179/2022 10041/2022	BALAJI SAHU-MP	KEDAR SANKAR SAHU
177	WP(C)/18779/2022 10042/2022	SRIBATCH SAHU-MP	DEBENDRA KUMAR DHAR
178	WP(C)/18780/2022 10043/2022	HEMANTA KUMAR BEHERA-MP	SIDHARTHA MISHRA 1
179	WP(C)/18785/2022 10044/2022	AMBIKA MEHER-MP	SUSANTA KUMAR MISHRA
180	WP(C)/18784/2022 10045/2022	MALAY KUMAR BARIK-MP	RITA SINGH
181	WP(C)/18786/2022 10046/2022	SATYARANJAN NAYAK-MP	CHITTARANJAN PATTNAIK
182	WP(C)/18791/2022 10047/2022	PARTHA SARATHI DAS-MP	MD. GOLAM MADANI
183	WP(C)/35076/2020 10048/2022	KULAMANI SAMAL-MP	ASUTOSH ROUT
	WP(C)/18795/2022		

184	10049/2022 WP(C)/17199/2022	M/S ORISSA METALIKS PVT. LTD.-MP	
185	10050/2022 WP(C)/18799/2022	M/S. ESL STEEL LTD., BOKARO-MP	CHITTA RANAJAN DAS
186	10051/2022 WP(C)/10928/2022	MANORANJAN BARIKI-MP	LAXMIDHAR DASH
187	10052/2022 WP(C)/18800/2022	M/S ESL STEEL LTD., BOKARO-MP	CHITTA RANAJAN DAS
188	10053/2022 WP(C)/18802/2022	KHIROD KUMAR SAHOO-MP	DAYANANDA MOHAPATRA
189	10054/2022 WP(C)/18803/2022	BANALATA DALAI-MP	ARUN KUMAR PATRA
190	10055/2022 WP(C)/18805/2022	BIMAL KUMAR PRADHAN-MP	DAYANIDHI MOHANTY
191	10056/2022 WP(C)/18808/2022	AMIYA RANJAN NAYAK-MP	SACHIDANANDA SAHOO
192	10057/2022 WP(C)/8795/2022	BISWAJIT SAHA-MP	BIBEKANANDA BHUYAN
193	10058/2022 WP(C)/18814/2022	SUSIM KANTI MOHANTY-MP	PRATEK PARIJA
194	10059/2022 WP(C)/6606/2022	RINAMANJARI SAHOO-MP	
195	10060/2022 WP(C)/6608/2022	EN BARA-MP	
196	10061/2022 WP(C)/18816/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
197	10062/2022 WP(C)/5480/2022	SUKANTI PRADHAN-MP	
198	10063/2022 WP(C)/21476/2021	SUNITA DALMIA-MP	SIDHARTHA RAY
199	10064/2022 WP(C)/32311/2011	STATE and ORS.-MP	ADDL.STANDING COUNSEL
200	10065/2022 WP(C)/9684/2022	SAKUNTALA SASAMAL @ BARAL-MP	
201	10066/2022 WP(C)/18490/2022	SASHIDHAR BAG-MP	AKSHAYA KUMAR SAHOO